

SUPREME COURT OF INDIA

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).5023/2008

MUNISH GUPTA

Petitioner(s)

VERSUS

HARJIT KAUR & ANR.

Respondent(s)

Date: 31/07/2008 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Amit Pawan,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Petitioner has to disclose the outcome of dasti service before  
5.9.2008. List the matter on 5.9.2008.

(S.G.SHAH)  
Registrar